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PART III, SECTION 4

TELECOM REGULATORY AUTHORITY OF INDIA

NOTIFICATION

NEW DELHI, THE 25 June, 2014

F. No. 304-8/2014-QoS ----- In exercise of the powers conferred upon it under section 36, read with sub-clauses (i) and (v) of clause (b) of sub-section (1) of section 11 of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997), the Telecom Regulatory Authority of India hereby makes the following regulations further to amend the Quality of Service of Broadband Service Regulations 2006 (11 of 2006), namely: ---

QUALITY OF SERVICE OF BROADBAND SERVICE

(SECOND AMENDMENT) REGULATIONS, 2014

(5 OF 2014)

1. (1) These regulations may be called the Quality of Service of Broadband Service (Second Amendment) Regulations, 2014.

(2) They shall come into force from the date of their publication in the Official Gazette.

2. In regulation 2 of the Quality of Service of Broadband Service Regulations 2006 (11 of 2006), for clause (d), the following shall be substituted, namely: -


सुधीर गुप्ता/SUDHIR GUPTA
सचिव/Secretary
भारतीय दूरसंचार विनियामक प्राधिकरण
Telecom Regulatory Authority of India
नई दिल्ली-110002/New Delhi-110002

“(d) **“Broadband”** is a data connection that is able to support interactive services including Internet access and has the capability of the minimum download speed of 512 kbps to an individual subscriber from the point of presence (POP) of the service provider intending to provide Broadband service.”


(Sudhir Gupta)

Secretary
सुधीर गुप्ता/SUDHIR GUPTA
सचिव/Secretary
भारतीय दूरसंचार विनियामक प्राधिकरण
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Note 1. --- The principal regulations were published in the Gazette of India, Extraordinary, Part III, Section 4 dated the 10th October, 2006 vide notification No. 304-6/2004-QoS dated the 6th October, 2006.

Note 2. --- The principal regulations were amended vide notification No. 305-21/2012-QoS and published in the Gazette of India, Extraordinary, Part III, Section 4 dated the 24th December, 2012.

Note 3. --- The Explanatory Memorandum explains the objects and reasons of the Quality of Service of Broadband Service (Second Amendment) Regulations, 2014.

